\210
C.A.No. 3609 OF 1998
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No. 1A Court No. 1 SECTION IX
(for judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3609 of 1998@@
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Jayalakshmi Coelho Appellant

VERSUS

Oswald Joseph Coelho Respondent
(HEARD BY HON'BLE MOHAPATRA AND BRIJESH KUMAR, JJ.)

Date : 28/02/2001 This Petition was called on for judgment today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant Ms. Rakhi Ray, adv. for
Ms. Bina Gupta, adv.

For Respondent Mr. A S Bhasme, adv.

The Court made the following
Judgment
.....L.....I.....T.....T.....T.....T.....T....J
.SP2

Hon'ble Mr. Justice Brijesh Kumar pronounced the judgment of the Court.

The appeal is allowed in terms of the signed judgment. There will be no order as to costs.

Reportable.@@
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.SP1

(Kanchan Jain) (Prem Prakash)
AR-cum-PS Court Master

Signed judgment is placed on the file.